

Annexure – 4

Name of the corporate debtor: ANIL NUTRIENTS LIMITED

Date of commencement of Liquidation: 25-10-2018 List of stakeholders as on: 05-03-2021

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if	Name of employee	Details of claim received	Details of claim admitted	Amount of contingent claim	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Amount claimed	Amount of claim admitted				
1		Sakshi Gupta	396606	342160	-	54446	-	Proof admitted in part. Gratuity is not applicable as the employee is not completed 5 years, leave salary is taken only for 30 days.
2		Vijay Kumar S. Shah	319355	293437	-	25918	-	Proof admitted in part. Leave salary is taken only for 30 days.
3		Timmy George	947602	821041	-	126561	-	Proof admitted in part. Leave salary is taken only for 30 days.
4		Nilesh R Thakar	2517794	2539692	-	-21898	-	Proof admitted more than the amount claimed since Gratuity amount admitted as applicable.
5		Jitesh Pravinchandra Sheth	865104	827477	-	37627	-	Proof admitted in part. Provident fund not admitted.
6		Drupadsinh Ghanshyamsinh Parmar	627673	370347	-	257326	-	Proof admitted in part. Leave salary is taken only for 30 days. PF and interest amount not admitted. Salary amount admitted on the basis of the Net salary amount.
		TOTAL	5674134	5194154	0	479980		